

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016**

Dated: 11th January, 2019

In the matter of :

Mahanagar Gas Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

ORDER

The Court did not assemble today. As agreed by the parties,
list the matter on **8th March, 2019.**

Court Master